

**President's Assent to Bills of State Legislatures**

1303. SHRI CHITTA MAHATA :  
 SHRI S. M. GURADDI :  
 SHRI SYED MASUDAL HOSSAIN :  
 SHRI R. P. DAS :  
 SHRI PURNA CHANDRA MALICK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Bills passed by the State Assemblies have been pending with the Central Government for the President's assent;

(b) if so, the details thereof State-wise and since when and the reasons therefor;

(c) whether it is a fact that some of the bills have been pending for more than seven years; and

(d) if so, the details thereof and the reasons for the delay in obtaining President's assent ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) 48 Bills passed by the Houses of the State Legislatures and reserved by the Governors for the President's assent under the provisions of the Constitution are presently pending with the Central Government.

(b) A statement as on 29th July, 1985 is given below.

(c) and (d). Only one Bill namely, the Kerala Casual Temporary and Badli Workers (Wages) Bill, 1977 is pending for more than seven years. The reasons is that one of the issues relevant to the Bill is subjudice in the Supreme Court.

**Statement**

Sl. No.	Date of receipt	Name of the Bill	Reasons for pendency
1	2	3	4

**Andhra Pradesh (1)**

1.	14.6.84	The A. P. (Telangana Area) Abolition of Inams (Amendment) Bill, 1984.	Under examination in consultation with the administrative Ministries concerned.
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**Assam (4)**

2.	16.5.84	The Assam Irrigation Bill, 1984.	Pending with the State Government w.e.f. 11.2.85.
3.	1.5.85	The Assam Fire Services Bill, 1985.	Pending with the State Government w.e.f. 30th May, 1985.
4.	14.5.85	The Assam Lokayukta and UP-Lokayukta Bill, 1985.	Under examination in consultation with the administrative Ministries concerned.
5.	15.5.85	The Assam Colleges (Taking over of Management and Control) Bill, 1985.	Under examination in consultation with the administrative Ministries/Departments concerned.

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<b>Bihar (6)</b>			
6.	21.4.82	The Bihar Homeopathic Medical Education Institutions (Regulation and Control) Bill, 1982.	Pending with State Government with effect from 14th March, 1985.
7.	16.8.82	The Criminal Procedure Code (Bihar Amendment) Bill, 1982.	Under Examination in consultation with the administrative Ministries/Departments concerned.
8.	12.8.83	The Bihar Vinirdista Bharasht Acharan Nivaran Bill, 1983.	Under Examination in consultation with the administrative Ministries/Departments concerned.
9.	16.8.83	The Bihar Sashastra Police Bill, 1983.	Pending with State Government w.e.f. 12.7.85.
10.	12.1.84	The Bihar Sugarcane (Regulation of Supply and Purchases) (Amendment) Bill, 1984.	Pending with the State Government w.e.f. 20.10.1984.
11.	25.4.84	Cr. P. C. (Bihar Amendment) Bill, 1983.	Under Examination in Consultation with the administrative Ministries/Departments concerned.
<b>Gujarat (1)</b>			
12.	5.5.84	The Gujarat Universities Services Tribunal Bill, 1984.	Under Examination in consultation with the administrative Ministries/Departments concerned.
<b>Haryana (Nil)</b>			
<b>Himachal Pradesh (1)</b>			
13.	26.12.83	The H. P. Minerals (Vesting of Rights) Bill, 1983.	Pending with the State Government w.e.f. 27.6.1985.
<b>Karnataka (6)</b>			
14.	1.9.82	The Karnataka Contract Carriages (Acquisition and Amendment) Bill, 1983.	Pending with the State Government w.e.f. 30.6.1984.
15.	5.12.83	The Karnataka Tax on Entry of Goods (2nd Amendment) Bill, 1983.	Under examination in consultation with the administrative Ministries/Departments concerned.

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16.	22.5.84	The Karnataka Land Reforms (Amendment) Bill, 1984.	Under examination in consultation with the administrative Ministries/Departments concerned.
17.	25.5.84	The Karnataka Agriculture Credit Pass Book Bill, 1984.	Pending with the State Government since 23rd February, 1985.
18.	7.6.84	The Electricity Supply (Karnataka Amendment) Bill, 1980.	Pending with State Government since 15th February, 1985.
19.	16.7.84	The Karnataka Education Bill, 1983.	Under Examination in Consultation with the Administrative Ministries/Departments concerned.
<b>Kerala (1)</b>			
20.	11.10.77	The Kerala Casual Temporary and Badli Workers (Wage) Bill, 1977.	Under Examination in consultation with administrative Ministries/Deptts. concerned.
<b>Manipur (1)</b>			
21.	15.85	The Manipur Rifles Police Force Bill, 1984.	Under examination in consultation with administrative Ministries/Deptts. concerned.
<b>Madhya Pradesh (Nil)</b>			
<b>Maharashtra (6)</b>			
22.	8.5.79	The Bombay Metropolitan Regional Development Authority (Amendment) Bill, 1979.	Under examination in consultation with the administrative Ministries/Departments concerned.
23.	14.5.84	The Maharashtra Workmen's Minimum House Rent Allowance Bill, 1983.	Under examination in consultation with the administrative Ministries/Deptts. concerned.
24.	17.12.84	The Maharashtra Horticulture Development Corporation Bill, 1984.	Under examination in consultation with the administrative Ministries/Deptts. concerned.
25.	17.7.85	The Maharashtra Abolition of Subsisting Propriety Rights to Mines and Minerals in certain Lands Bill, 1985.	Under Examination in consultation with the administrative Ministries/Deptts. concerned.

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26.	17.7.85	The Motor Vehicles (Maharashtra Amendment) Bill, 1985.	Under examination in consultation with the administrative Ministries/Depts. concerned.
27.	22.7.85	The Bombay Stamp (Amendment) Bill, 1985.	Under examination in consultation with the administrative Ministries/Depts. concerned.
<b>Meghalaya (1)</b>			
28.	25.7.80	The Meghalaya Regulation and Employment Bill, 1980.	Under examination in consultation with the administrative Ministries/Depts. concerned.
<b>Nagaland (Nil)</b>			
<b>Orissa (Nil)</b>			
<b>Punjab (Nil)</b>			
<b>Rajasthan (1)</b>			
29.	23.5.84	The Jodhpur University (Change of name and Amendment) Bill, 1984.	Under Examination in consultation with the administrative Ministries/Depts. concerned.
<b>Sikkim (Nil)</b>			
<b>Tripura (1)</b>			
30.	20.9.83	The Industrial Disputes (Tripura Amendment) Bill, 1982.	Under examination in consultation with the administrative Ministries/Depts. concerned.
<b>Tamil Nadu (8)</b>			
31.	16.6.81	The Industrial Disputes (Tamil Nadu Amendment) Bill, 1981.	Pending with the State Government w e.f. 23.4.84.
32.	29.9.81	The Tamil Nadu Hindu Religious and Charitable Endowments (Amendment) Bill, 1984.	Pending with the State Government w.e.f. 26.12.84.
33.	17.5.83	The Tamil Nadu Tax on Entry of Goods Bill, 1983.	Pending with the State Government w.e.f. 26.3.84.

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34.	12.12.83	The Payment of Gratuity (Tamil Nadu Amendment) Bill, 1983.	Pending with the State Government w.e.f. 29.5.84.
35.	3.1.84	The Tamil Nadu Patta Pass Book Bill, 1983.	Under examination in consultation with the administrative Ministries/Deptts. concerned.
36.	14.11.84	The Tamil Nadu Buildings and Constructions Workers (Conditions of Employment and Miscellaneous Provisions) Bill, 1984.	Under examination in consultation with the administrative Ministries/Deptts. concerned.
37.	16.2.83	The Tamil Nadu Recognition of State Registrar of Practitioners of Indian Medicine Bill, 1983.	Pending with State Government w.e.f. 27th June, 1984.
38.	24.5.85	The Tamil Nadu Acquisition of Hoardings Bill, 1985.	Under examination in consultation with administrative Ministries/Departments concerned.

**Uttar Pradesh (Nil)**

**West Bengal (10)**

39.	21.5.81	The Land Acquisition (West Bengal Amendment) Bill, 1981.	Pending with State Government w.e.f. 15th March, 1985.
40.	1.7.81	The West Bengal Land Reforms (Amendment) Bill, 1981.	Under examination in consultation with administrative Ministries/Departments concerned.
41.	24.12.81	The West Bengal Mazdoor, Tindal Loader, Godownman and other Workers (Regulation of Employment and Welfare) Bill, 1981.	Pending with the State Government w.e.f. 19.7.85.
42.	22.11.83	The Trade Union (West Bengal Amendment) Bill, 1983.	Under Examination in consultation with the administrative Ministries/Departments concerned.

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43.	26.4.84	The West Bengal Shops and Establishment) Bill, 1984.	Pending with the State Government w.e.f. 15th March, 1985.
44.	21.5.84	The Calcutta University (Amendment) Bill, 1984.	Under examination in consultation with administrative Ministries/Departments concerned.
45.	7.5.85	The Motor Vehicles (West Bengal Amendment) Bill, 1985.	Under examination in consultation with administrative Ministries/Departments concerned.
46.	16.5.85	The Technicians Studio Private Limited (Amendment) Bill, 1985.	Under examination in consultation with administrative Ministries/Depts. concerned.
47.	19.6.85	The Code of Criminal Procedure (West Bengal Amendment) Bill, 1985.	Under examination in consultation with administrative Ministries/Depts. concerned.
48.	19.6.85	The Code of Criminal Procedure (West Bengal Second Amendment) Bill, 1985.	Under examination in consultation with administrative Ministries/Depts. concerned.

#### Increased Manufacturing Capacity of Computers

1304. SHRI SUDHIR ROY : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have decided to increase computer manufacture by 100 per cent during 1985-86;

(b) if so, whether the increased manufacturing capacity is going to be distributed all over the country;

(c) if so, names of the places where additional facilities are going to be located; and

(d) if not, the particular area or areas where these additional facilities are going to be installed, details with reasons ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) The target for the production of computer including microprocessor based system, office equipment and software (for exports) has been fixed at Rs. 200 crores during 1985-86 compared to an actual production of about Rs. 140 crores in 1984-85.

(b) and (c). Yes, Sir. However the new policy on Computers and Electronics allows setting up of units in any permissible area and as such no projections have been made to identify specific location.

(d) Does not arise.